

PRESS RELEASE



RESERVE BANK OF INDIA

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September 21, 2007

Reserve Bank Cancels Certificate of Registration of Metfam Industries Limited

The Reserve Bank of India has on August 14, 2007 cancelled the certificate of registration granted to Metfam Industries Limited, having its registered office at D-196, Defence Colony, New Delhi-110024 for carrying on the business of a non-banking financial institution. Following cancellation of registration certificate, Metfam Industries Limited cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

Press Release : 2007-2008/402